

**IN THE NATIONAL GREEN  
TRIBUNAL; EASTERN ZONE BENCH,  
KOLKATA  
O.A.(C) No.37/2022/EZ**

Pradeep Kumar Behera .... Petitioner  
-Versus-  
State of Odisha and others .... Opp.parties

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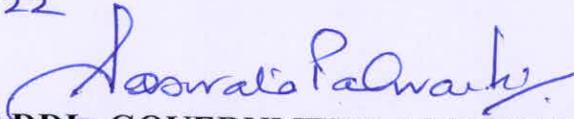
33-38

- 39

- 40

Cuttack

Date: 28/6/22

  
**ADDL. GOVERNMENT ADVOCATE**

IN THE NATIONAL GREEN  
TRIBUNAL; EASTERN ZONE BENCH,  
KOLKATA

O.A.(C) No.37/2022/EZ

Pradeep Kumar Behera .... Petitioner

-Versus-

State of Odisha and others .... Opp.parties

**COUNTER AFFIDAVIT FILED ON BEHALF OF  
THE OPP.PARTY No.2**

I, Siddharth Shankar Swain, aged about 32 years, Son of Sri Subash Chandra Swain, at present working as Collector cum District Magistrate, Angul, Odisha, do hereby solemnly affirm and state as follows:

1. That I am the Opp.party No.2 in the aforesaid petition. I have gone through the averments made in this writ petition and understood the contents therein.
2. That the petitioner has filed the present petition in the National Green Tribunal seeking a direction to Opposite Parties No 4 and 5 not to operate the Coal dumping yard at Handapa Railway Station till the disposal of this case.
3. That, in reply to the averments made in the paragraphs-1 to 3 of the petition, the deponent has nothing to comment.



*Siddharth S Swain*  
Collector & District Magistrate  
Angul

*Pradeep Kumar Behera*





4. That, in reply to the averments made in the paragraph-4 of the petition, it is humbly submitted that the Opposite Party No 2 would like to state that, a Gram Sabha had been conducted on 14-10-2019, where the Sarpanch, Handapa as well as other members of the Gram Sabha had passed a resolution, of giving consent for operation of Handapa Railway Siding Project. (**Annexure- A/2**). Most importantly, the No Objection Certificate for operation of Handapa Railway Siding Project has also been provided by the local body, that is Office of the Sarpanch, Gram Panchayat, Handapa, Kishorenagar vide ref no 40 dated 15-10-2019 to the railways, which contains signature of sarpanch and other members of Gram Sabha (**Annexure-B/2**). Hence it is a fact, that such operation was well known to the Sarpanch as well as others in the locality, which cannot be denied.

Siddharth S Swain  
Collector & District Magistrate  
Angul

5. That, in reply to the averments made in the paragraph-5 of the petition, it is humbly submitted that the Opposite Party No 2 would like to state that, a strike was held on 30-12-2021 over the railway tracks of Handapa Railway Station where the petitioners along with others, had disrupted movement of trains through Handapa Railway Station over a period of 3 hours. The strike was called off, after the Tahasildar, Kishore nagar who was present as Executive Magistrate, informed the petitioners,



regarding a letter with letter no C/SBP/HNPA/GS/Corres/21 dated 29-11-2021, which has been communicated from Opposite Party-4 to Opposite Party-5 regarding checking of compliances.(Annexure- C/2)

6. That, in reply to the averments made in the paragraph-6 of the petition, it is humbly submitted that by the Opposite Party No 02 , that the Gram or Palli Sabha had been conducted 14-10-2019, where the consent of Sarpanch, Handapa as well as other members, has already been taken, and is annexed in Annexure-A/4.

Upon receiving the petitions from petitioner, the Opposite Party No 02 had directed the Addition District Magistrate(Gen), to conduct a meeting with all the stakeholders related to the project. In turn, Additional District Magistrate(Gen) had conducted a meeting on 11-10-2021 at the Court Chamber Of Collector, Angul regarding the issues and grievances related to Railway Siding Project at Handapa, Kishorenagar. The meeting was presided by ADM(Gen). Sub-Collector, Athamallik, Tahasildar, Kishorenagar , IIC Hanpada Police Station, Officers from SPCB, Angul, Officers from East Coastal Railways, Sambalpur attended the meeting along with concerned Sarpanch, Panchayat Samiti members as well as Siding Operator.

Siddharth. S. Swain  
Collector & District Magistrate  
Angul

*[Handwritten signature]*



The officers from Railways informed that ,they have got the statutory clearances from Odisha State Pollution Control Board like Consent to Establish and Consent to Operate with certain condition and that Railways have engaged ALPS as contractors for the siding. ALPS in turn has re-engaged one local M/S GK Company as the site operator for Handapa Railway Siding.

The complete details of the proceedings of the meeting are annexed at **Annexure-D/2**.

Similarly, grievance hearing on the petitions, had also been conducted at the Panchayat Office ,Handapa on 24-11-2021 headed by Sub-Collector, Athamallik. Tahasildar, Kishorenagar, Block Development Officer, Kishorenagar as well as complainants and villagers from Handapa had participated in it. The signatures of participants of meeting and photo is annexed at **Annexure- E /2**.

Permission for establishment of railway siding was accorded by the Sarpanch, Handapa GP vide letter no 40, dated 15-10-2019 after the proposal was passed by GramSabha held on 14-10-2019. The gram sabha/pallisabha resolution passed by Sarpanch, Handapa and consented by others, regarding railway siding project is annexed at **Annexure-A/2**.

*[Handwritten signature]*

*Siddharth S. Swain*  
Collector & District Magistrate  
Angul



8. That, in reply to the averments made in the paragraphs-6 to 7 of the petition, it is humbly submitted that the Opposite Party No 02 like to state that , a meeting was conducted on 11-10-2021 at the Court chamber of Collector, Angul under the leadership of ADM(Gen) Angul. The complete details of the proceedings of the meeting are annexed at **Annexure-D/2**.

The gram sabha/pallisabha resolution passed by Sarpanch, Handapa and consented by others, with respect to operation of railway siding project is annexed at **Annexure-A/2**.

Similarly, grievance hearing on the petitions, had also been conducted at the Panchayat Office ,Handapa on 24-11-2021 headed by Sub-Collector, Athamallik. Tahasildar, Kishorenagar, Block Development Officer, Kishorenagar as well as complainants and villagers from Handapa had participated in it. The signatures of participants of meeting and photo is annexed at **Annexure- E /2**.

The Tahasildar, Kishorenagar has also enquired with the Block Public Health Officer, Kishorenagar regarding new incidence of diseases , if any , which could be attributed to railway siding project at Handapa Railway Station vide letter no 1719 dated 21-06-2022,

Siddharth S. Swain  
Collector & District Magistrate  
Angul



annexed at **Annexure-F/2** , to which the Block Public Health Officer, Kishorenagar has replied vide letter no 602 dated 22-06-2022 that “**no incidence of diseases other than COVID-19 ,has been reported during the months of October & November 2021 at village Gundurimunda and Handapa, that can be solely attributed to Handapa railway siding project**”. This letter is from Block Public health officer, Kishorenagar is annexed at **Annexure-G/2**.

The Opposite Party No 4 had applied for No Objection Certificate for operation of Railway Siding Project at Handapa to the Office of Sarpanch, Handapa vide letter no C/SBP/Frt/CTO/HNPA/SBP/2019 dated 04-10-2019, to which the Office Of Sarpanch , Handapa have given NOC after conducting gram sabha, vide letter no 40 dated 15-10-2019.

The location of schools and colleges have been already declared by the railways ie Opposite Party No 4 while applying for Consent to Operate and Consent to Establish with State Pollution Control Board, Odisha. And the Opposite Party no 4 have obtained the same.

The operation of railway siding project at Handapa and transportation of coal and other goods, is

*Siddhant S. Mani*  
Collector & District Magistrate  
Angul

*[Handwritten signature]*

solely undertaken by communication between Opposite parties no 4 and 5.



As evident from the inspection report of Dy Environment Engineer, the last rake for coal from railway siding was placed on 24-11-2021 and despatched on 25-11-2021. No further operation has taken place since this date. **(Annexure- H/2)**

The officials from Regional Office, State pollution Control Board, Angul, Odisha had inspected the site on 25-11-2021 and 29-11-2021 and had observed non-compliances to certain conditions, and had issued show cause and passed orders to Opposite Party No 4 , **“to take immediate temporary shutdown of the Railway Siding and carry out rectification/compliance to remove the above lapses”.** ( Annexure-I/2).

*Siddharth S-tran*  
Collector & District Magistrate  
Angul

Similarly, officers at Regional Officer, State Pollution control Board, Angul have passed an order on 24-12-2021 vide Order No 3902/RS/ROSPCB/AGL/09/2018-19 for **“Revocation of Consent to operate and issuance of direction of closure under section 31a of air(P&CP) Act -1974 and amended thereafter”** till removal of defects pointed out in the show cause notice to the satisfaction of this Board. Order No

*DP/KSA*



3902/RS/ROSPCB/AGL/09/2018-19 is annexed at **Annexure-J/2.**

Therefore as evident from the letter submitted by Opposite party no 5 to the Opposite party no 2 dated 20-06-2022 where by Opposite Party no 5 has intimated that no rake was loaded since 26-11-2021 which is annexed at **Annexure-K/2.** This is also clearly evident from the inspection report of Dy Environment Engineer which is annexed at Annexure-H/4. No further operation has taken place since this date.

With respect to the representation dated 02-12-2021, the Tahasildar, Kishorenagar has already intimated the petitioners on 30-12-2021, during the strike by petitioners at Handapa Railway Station, that a correspondence between Opposite party no 4 and 5 has taken place vide letter no C/SBP/HNPA/GS/Corres/21 dated 29-11-2021 ,regarding checking of all the environment related compliance and taking action on it.(**Annexure- L/2**). Similarly, the Collector, Angul has taken steps to temporarily suspend the permission of operation of railway siding project at Handapa, till all the lapses pointed out by State Pollution Control Board, Angul are complied, vide letter no 498 dated 25-03-2022.( **Annexure- M/2**)

*Siddharth S Swain*  
Collector & District Magistrate  
Angul

*JP KETA*



9. That, in reply to the averments made in the paragraphs-9 to 12 of the petition, it is humbly submitted that the Opposite Party No 02 has nothing to reply apart from that the Tahasildar, Kishorenagar has also enquired with the Block Public Health Officer, Kishorenagar regarding new incidence of diseases, if any, which could be attributed to railway siding project at Handapa Railway Station vide letter no 1719 dated 21-06-2022, annexed at **Annexure-F/2**, to which the Block Public Health Officer, Kishorenagar has replied vide letter no 602 dated 22-06-2022 that "no incidence of diseases other than COVID-19, has been reported during the months of October & November 2021 at village Gundurimunda and Handapa, that can be solely attributed to Handapa railway siding project". This letter is from Block Public health officer, Kishorenagar is annexed at **Annexure-G/2**.

10. That the facts stated above are true to the best of my knowledge and based on official records.

Identified by

*Siddhant S. Srivani*

Advocate

**DEPONENT**  
Collector & District Magistrate  
Angul

**CERTIFICATE**

Certified that cartridge papers are not available.

Cuttack

Date *28.6.22* *Saswati Paluaiti*  
**ADDL.GOVERNMENT ADVOCATE**



Affidavit No. 1202 of dt. 28-06-22  
 I, Siddharth S. Swain  
 aged 31 years s/o Subash  
Ch. Swain Vill. Angul  
 P. S. Angul Sub-Division Angul  
 Dist. Angul who is  
 identified by X ME  
 Advocate appears before me this  
 day i.e. 28/06/2022 at 12.36 A.M/P.M  
 Stated on Solemn affirmation  
 that the Contents of this affidavit  
 are true to his knowledge & belief.

M. S.  
28/06/2022  
 EXECUTIVE MAGISTRATE  
 ANGUL



- 37 Suryakanta Bhatnagar
- 28 Ranjan Mukherjee ✓
- 29 ବିନୟୀ ଦେବେଶ୍ୱରୀ
- 30 Pabla Kanta Behra
- 31 ଜ୍ଞାନାବେଶ୍ୱରୀ
- 32 Kavya Kanta Behra
- 33 ସମ୍ବଳା ଦେବୀପ୍ରସା
- 34 ଜ୍ଞାନାବେଶ୍ୱରୀ
- 35 Trivandita Behra
- 36 ଦିବା ବେଶ୍ୱରୀ
- 37 ସୁମିତ୍ରା ଦେବେଶ୍ୱରୀ
- 38 ନିମିତ୍ରା ଦେବେଶ୍ୱରୀ
- 39 ସାଳା ଦେବେଶ୍ୱରୀ
- 340 ସୁମିତ୍ରା ଦେବେଶ୍ୱରୀ
- 41/341 Kavya Behra
- 42 Rashmisanjan Bhattacharya
- 43 Anil Kumar Sahoo
- 44 Suman Swain
- 45 Radhishore Mahanti
- 46 Sunil Sengupta
- 47 Dibyansu Kumar Sahoo
- 48 Kanti Kant Sahoo
- 49 Adarsh Mahanti
- 50 Sachin Sahoo
- 51 - Jyoti Priya
- 52 - Bhanu Priya
- 53 - Rupali Pradhan
- 54 - Sanyika Pradhan

ପ୍ରକାଶନ ଆଦି ପାଇଁ ମୋର ସମସ୍ତ ଅଧିକାର ସଂରକ୍ଷିତ ରହିବ।  
 କର୍ତ୍ତୃତ୍ୱ ଓ ଦାୟିତ୍ୱ ସମ୍ପୂର୍ଣ୍ଣ ଭାବେ ମୋର ଉପରେ ରହିବ।  
 ଗ୍ରାହକଙ୍କୁ କୌଣସି କ୍ଷତି ହେଲେ ମଧ୍ୟ ମୋର ଦାୟିତ୍ୱ ନୁହେଁ।  
 ଯଦି କୌଣସି କ୍ଷତି ହେବ ତେବେ ତାହା ଗ୍ରାହକଙ୍କ ନିଜ ଦାୟିତ୍ୱ।  
 ମୋର କୌଣସି ଅଧିକାର ନୁହେଁ।  
 ମୋର କୌଣସି ଦାୟିତ୍ୱ ନୁହେଁ।

True Copy Attested  
 Tahasildar, K. S. Morenagar  
 28/6/24





ଜିଲ୍ଲା ମାମଲା ଲେଗାଲାଇଜେସନ କମିଶନର ଅଫିସ୍ ପ୍ରତି ଗୌରବ  
ସମ୍ପାଦନା କରୁଥିବା କୌଣସି କାର୍ଯ୍ୟକ୍ରମ ପ୍ରତିରୋଧରେ ଯାହା ଉପକାରୀ ନୁହେଁ  
କେବଳ ସମ୍ପର୍କିତ କାର୍ଯ୍ୟ ସମ୍ପର୍କରେ ଉପକାରୀ ନୁହେଁ ।

କେବଳ ପ୍ରକାରୀ ସମ୍ପର୍କରେ ଉପକାରୀ କାର୍ଯ୍ୟ  
ପ୍ରକାରୀ କରାଯାଉ !

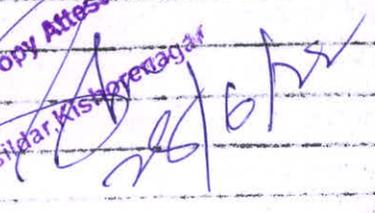
  
F.E.O

Amiya Pradhan  
15.10.19  
Tahsil

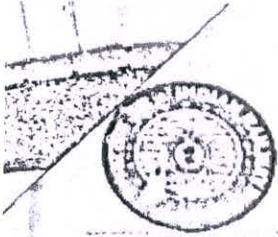
ପ୍ରତିପତ୍ର - ମନ ଶ - ପଞ୍ଚମ ପୋ. ୨୦୯୯

ଏକ ସମ୍ପର୍କରେ ଉପକାରୀ କାର୍ଯ୍ୟ ସମ୍ପର୍କରେ ଉପକାରୀ  
କାର୍ଯ୍ୟକ୍ରମ ସମ୍ପର୍କରେ ଉପକାରୀ କାର୍ଯ୍ୟ  
କେବଳ ସମ୍ପର୍କରେ ଉପକାରୀ କାର୍ଯ୍ୟ

Amiya Pradhan  
15.10.19  
Tahsil

True Copy Attested  
Tahsil, Kishoreganj  






16  
कार्यालय/Office of the  
मंडल रेल प्रबंधक (वाणिज्य)  
Divisional Railway Manager (Comml)  
सम्बलपुर, Sambalpur

No.C/SBP/Frt/ CTO/HNPA /SBP /2019

Date: 04.10.2019

To,  
The Sarpanch, Handapa  
At/Po- Handapa PIN-759127  
Dist- Angul ,ODISHA.

Sub- No objection Certificate for notifying of Handapa Railway Goods Shed.

Dear Sir,

This is to inform you that, Handapa (HNPA) Railway Station located at KM. 110.232 in plot no. 223/2, P.S- Handapa , Tashil- Kishore Nagar, Dist- Angul( ODISHA) has been opened for passenger traffic prior to 2008.

In view of the present demand from local merchants for loading ,unloading of Coal traffic from this station , Railway Administration proposed to notify Handapa Station as outward Coal booking point, for this purpose , permission for Consent to establish and then Consent to operate is required from State Pollution Control Board, Angul. No objection Certificate from local Sarpanch is required for obtaining CTO from pollution control Board Angul ,

Hence, you are requested to look into the matter and arrange to issue NOC from your end at the earliest please.

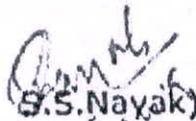
Thanking you ,

With Regards.

(S.S.Nayak)

Divisional Commercial Manager( Co-Ord)  
East Coast Railway, Sambalpur

- Copy to- ✓ The Regional Officer, State pollution Control Board, Angul Dist- Angul (ODISHA).for information please.  
2) Sectional CMI/SBP ( Sri Rakesh Kumar Sharma) for information & to Collect necessary NOC from the Sarpanch Handapa.

  
S.S.Nayak

Divisional Commercial Manager( Co-Ord)  
East Coast Railway, Sambalpur

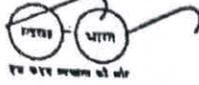
True Copy Attested  
Tahasildar, Kishorenagar  


17

ANNEXURE - 4/2



पूर्व तट रेलवे/ East Coast Railway  
सम्बलपुर मंडल/ Sambalpur Division



कार्यालय/Office of the  
मंडल रेल प्रबंधक (वाणिज्य)  
Divisional Railway Manager (Comm)  
सम्बलपुर, Sambalpur  
Dt:29.11.2021

संख्या/No.C/SBP/FR/HNPA/GS/Corres/21

To  
M/s ALPS Mining Services  
OCL, Approach Road  
At:- Rajgangpur  
Sundergarh:- 770017

**Sub:- Notice for closure of Handapa Goods shed for coal Loading/unloading  
In case of dumping of coal on private lands near Handapa Goods Shed.**

Residents of Handapa have submitted their grievance regarding pollution caused by dumping of coal on private lands near Handapa goods shed prior to it's railway dispatch.

You are hereby advised to stop the aforesaid practice of dumping of such coal on private lands which are brought for the purpose of Railway dispatch.

In case of non-adherence to the guidelines contained herein, handling of coal at Handapa Goods shed will not be permitted w.e.f 06.12.2021.

*(Signature)*  
29.11.21  
(S.S.Nayak)

Sr.Divisional Commercial Manager  
East Coast Railway, Sambalpur

Copy to:

- 1) PS to DRM for kind information of DRM/SBP please..
- 2) Sr.DOM/SBP for information please.
- 3) SMR/HNPA & sectional CCI for information & necessary action.

True Copy Attested  
Tahasildar, Kishore Nagar  
*(Signature)*

Goods Corres | 373

Scanned by CamScanner

18

ANNEXURE - D/A

**PROCEEDING OF THE MEETING REGARDING A RAILWAY SIDING PROJECT  
HANDAPA, KISHORNAGAR.**

**Venue : Court Chamber of Collector, Angul  
Date & Time : 11.10.2021 at 11 AM**

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The above meeting was presided over by ADM(Gen). Sub-Collector, Athamallik, SDPO, Athamallik, Tahasildar, Kishornagar, IIC, Handapa PS, Officer from SPCB, Angul & officers of East-Cost Railways, Sambalpur attend the meeting along with concerned Sarpancha and PS members of Handapa GP and siding operator. Attendance sheet is given at Annexure-1.

Initiating the discussion the ADM (Gen) welcomed all participants. He revealed that the PS member Handapa & others have raised certain points regarding alleged irregularities committed by the siding operators. In this regard the officers from Railway informed that they have got statutory clearance from Odisha State Pollution Control Board like Consent to establish & Consent to operate with certain conditions. Railway have engaged ALPS as contractors for the siding . ALPS has re-engaged one local M/s. GK Company as the site operator for Handapa Railway siding.

The officers from SPCB, Angul informed that they have granted Consent to establish & Consent to operate orders to East Cost Railway for operating the Railway siding of Handapa Station. In that order SPCB has prescribed certain terms & conditions which are to be followed meticulously. The Railway Officers & the local operator M/s GK Company informed that they had just started operating the Railway siding . So far they have dispatched only 05 rakes of Coal. They are procuring Coal from the Coal washery run by MCL & dispatching the same to Vedant Alumina Jharsuguda. In the process they are obeying all the terms and condition imposed by OSPCB.

The prescribed conditions of OSPCB were read and analyzed. It was seen that all the conditions are being meticulously followed by the siding operators. The SDPO, Athamallik and IIC, Handapa PS opined that since the local people & the local siding operator are using the same Railway Under Bridge (RUB) there is risk of accident in future. The ADM requested the Railway officers to explore the possibility of having a dedicated Railway Under Bridge (RUB) for coal transportation purpose only, in order to minimize the risk of accidents .

True Copy Attested

Tahasildar, Kishornagar

SCANNED WITH U

Both the PS members & Sarpanch raised that local labours should be engaged in the Railway siding on daily wage basis earn their livelihood. The local Railway siding operator expressed his consent to engage the local labours from the surrounding villages.

ADM appealed to all the stakeholders to Co-operate in operation of the Railway siding at Handapa for the greater interest of the nation.

The meeting ended with vote of thanks to the chair and all the participant presented by Sub-Collector, Athamallik

Sd/

(Tapan Kumar Satpathy)  
Addl. District Magistrate,(Gen)  
Angul

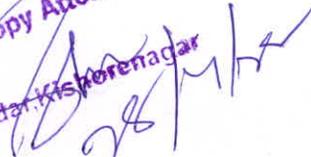
District Office, Angul

Memo No- 1151 /Gen & Misc./dt. 11.10.2021

Copy forwarded to:

1. Sub-Collector, Athamallik
2. SDPO, Athamallik
3. Tahasildar, Kishornagar
4. IIC, Handapa P.S.
5. Divisional Railway Manager, Sambalpur
6. Divisional Railway Manager, Bhubaneswar
7. Sarpanch / PS Member, Handapa, GP
8. Regional Manager, SPCB, Angul
9. Manager M/s GK Company, Handapa (Siding Operator)  
for information and necessary action.

  
11.10.21  
Addl. District Magistrate,(Gen)  
Angul

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Tahasildar, Kishornagar  


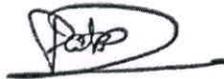
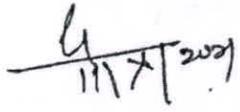
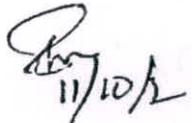
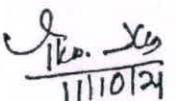
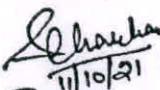
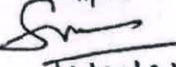
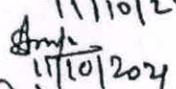
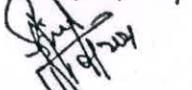
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- 20 -

EVIDENCE: RAILWAY SIDING PROJECT

VENUE: HANDAPA KISHORENAGAR  
COURT CHAMBER & COLLECTOR, ANGUL

DATE - 11/10/2021, 11 AM

Sl No	Name/Designation	Mobile	Sign
①	Tapan Kue-Satapaty ADM	7978920105	
②	Kalpat M. Behera, SUBCOLLECTOR ATHAMALLIK	9437425809	
③	C.M. Jadhav SPD ATHAMALLIK	9778042844	
④	Shanti Swarnp Mishra Tahsildar Kishorenagar	80933 56692	
⑤	Pradeep Kue Pradhan - II C. Handapa P.s.	9437153033	
⑥	Dr. C.S. Chaudhan, AEE, SPCB, Angul	7008768611	
⑦	En. S.H Mohanty, AEE, SPCB Angul	8339999829	
⑧	Akshya Kumar Bhanja, ACM/EGOR/SAP	8455886952	
⑨	Ankur Singho, CCI/SAP	8455886970	
(10)	Sangita Kue P.S number	9666714891	
(11)	Gulzar Khay	7978688355	
(12)	Mineel Kumar Saha	7008569190	

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987  
ADM (General)  
Please convene a meeting within 7 days of  
→ Railway authorities  
→ SDM, SPO  
→ Sarpanch  
→ PVT Operator  
SIX

145  
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COLLECTOR & DISTRICT MAGISTRATE  
ANGUL  
08 OCT 2021  
RECEIVED

ମାମୁଳା  
କ୍ଷମା. ଅଧିକାରୀଙ୍କୁ ମାମୁଳା ଦିନକମଳି ପାଖରେ ମୋହରୀ ଡିପାର୍ଟମେଣ୍ଟ  
ଭେଦନ ସମ୍ପର୍କ ।

ମହାନଗର, ଆମେ ଦୁଗୁଣାଗ୍ରାମର ମହିଳା ସମସ୍ୟାକୁ ଏକ ସମୀକ୍ଷା ଦିଏ  
ନିମ୍ନ କୋର୍ଟରୁ ଓ ଏହା ଦୁଗୁଣା ଗ୍ରାମର କାର୍ଯ୍ୟକାରୀ ସାହିର ଗୁମ୍  
ନିକାରେ ଏକ ମୋହରୀ ଡିପୋ କରୁ ଦିନ ଭେଦ ହୋଇଥିବୁ । କେହି  
କୋହରୀ ଡିପୋ ଦୁଗୁଣା ଗ୍ରାମର ମାଧ୍ୟମରେ ଯାହାକୁ କୋହରୀ  
ବହନରୁ ଚୋରି । ଏହି କୋହରୀ ଡିପୋର କୋହରୀ ଗମା କହି ହସ୍ତ  
ଗୋରୁ ସମ୍ପର୍କ ହେବ । ଏଠାରେ ସମାଜର ହସ୍ତମାତୃତା କୋହରୀ ଗୁମ୍  
ମାମୁଳା ବହନର ସମ୍ପର୍କରେ ସାହିର ସାହିରୀର ପ୍ରଦୁର୍ଗଣ ପ୍ରମାଣକୁ ବିଚାର  
କରୁଥିବୁ । ଏହି କୋହରୀ ଡିପୋ ହୋଇଥିବା ମାମୁଳା ଗ୍ରାମ ୩୦୦ ମିଟର  
ଏହି ମଧ୍ୟରେ ସୁଦ୍ଧା, ଚମଡ଼ିଆର ବ୍ୟତୀ ଗ୍ରାମର ଦାମହୁର ଆସୁଥିବୁ ।  
କିନ୍ତୁ NH ଠାରୁ ଗ୍ରାମକୁ ଛେଳା କରୁଥିବା ପଥରେ ଦାହିମାଟି ଲୋକ  
ମ କହିବା ପାଠ୍ୟ ସମ୍ପର୍କରେ ଚିହ୍ନକୁ ଗୋପି ଦାହିକେ, ଦିଆମହୁର ।  
କିନ୍ତୁ ଏହି ଦାହିକେ କିଛି ଜନ ପ୍ରକୃତିର ଚୋରମାନେ ଭୋଗହେଉଛି ।  
ହୋଇଥିବା ଭଳି ସାହିରରେ ଲୋକେ କଲି ଦମକ୍ଷମନ ନିକଟରେ ଏହି  
ଆସିବାହୁଅଛି । ଏହି କୋହରୀ ଡିପୋର କୋହରୀଗୁମ୍ ପଦନରେ ଗୁମ୍  
ଆମ ସାହିର ସମ୍ପର୍କରେ ମଧ୍ୟ ପ୍ରମାଣ ପର୍ଯ୍ୟନ୍ତ ସମ୍ପାଦନା ହିଁ । ଜନକମଳି ମଧ୍ୟ  
ଏହି କୋହରୀ ଡିପୋର ଆଖ୍ୟ ଦୁଗୁଣା ଗ୍ରାମର ମହିଳା ସମସ୍ୟାମାନ ଓ  
ଜନକମଳି ମଧ୍ୟ କୋହରୀ କିମ୍ପାୟ କରୁଥିବୁ । ଏହା ଏକ ଜନକମଳି କାର୍ଯ୍ୟ ହୋଇଥିବା  
ଆମକୁ ବିଷୟ ମିଳେନା ଏହି ଏହି କୋହରୀ ଡିପୋରୁ, ହୁଅନ୍ତୁ  
ହୋଇଥିବା ସମ୍ପର୍କରେ ଆମେ ମୁଖ୍ୟମନ୍ତ୍ରୀ ଭାବରେ ହେବୁ ।

Forward to the  
Collector, Angul  
and action  
equipped  
ଅଧିକାରୀଙ୍କୁ ବିଷୟ ମିଳେନା ଏହି ଏହି କୋହରୀ ଡିପୋରୁ, ହୁଅନ୍ତୁ  
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Vishal Kumar  
ଅଧିକାରୀଙ୍କୁ ବିଷୟ  
ଦୁଗୁଣା ଗ୍ରାମର ମହିଳା ସମସ୍ୟାକୁ

ଡା. 08/10/2021

ଅଂଶିକା ପ୍ରଧାନ  
ସୁମତ ପ୍ରଧାନ ଭାବରେ ମୋହରୀ ନଂ-1  
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True Copy Attested  
Tahasildar, Kishoreganj

SCANNED WITH

Genetic  
Hearing  
24/11/21



True Copy Attested

Tahasildar, Kishorenagar

28/11/21

vyotsnamayee Sahoo  
Santalester Beherua

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ବରଗଡ଼ ପ୍ରଧାନ

Sakuntala Bhusan

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Bishakha Amanta

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Convenience  
Hearing  
24/11/2021

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Tahasildar, Kishorenagar  
24/11/21

रंजन बाथर

21/11/2024

Sanjay Ranjan Bhat

9/12/2024

True Copy Attested  
Tahasildar, Kishorenagar  
26/12/24



- 25 - Annexure - F/2

OFFICE OF THE TAHASILDAR, KISHORENAGAR



ତହସିଲଦାରଙ୍କ କାର୍ଯ୍ୟାଳୟ, କିଶୋରନଗର  
Telephone: 06764-257140 E-mail: [tah.kishore-admin@nic.in](mailto:tah.kishore-admin@nic.in)

ANNEXURE - F/2

Letter No. 1771 / File No. X-01/2021

Date: 21.6.2022

From

Shanti Swarup Mishra  
Tahsildar & Executive Magistrate, Kishorenagar

To

The Block Public Health Officer, Kishorenagar Block, District-Angul.

Sub: Request for submission of information regarding new incidences of diseases , if any, that can be solely attributed to Handapa railway siding project

Sir,

In inviting a kind reference to the letter on the subject cited above, I request you to kindly provide us necessary information, whether any new incidences of diseases other than COVID-19 , has been reported during the months of October and November 2021, at Village- Gundurimunda and Handapa, located at PS- Handapa, which can be solely attributed to operation of Handapa railway siding project which was operational during the months of October and November 2021.

This may be treated as Extremely Urgent and we request you to provide the necessary information within 2 days to the undersigned at [tahasilkishorenagar@gmail.com](mailto:tahasilkishorenagar@gmail.com) .

This is for favour of your kind information and necessary action

Yours faithfully

Tahasildar, Kishorenagar

Memo 1720

Dated 21/6/22

Copy Submitted to Collector cum District Magistrate, Angul for kind information and necessary action.

Tahasildar, Kishorenagar.

Memo 1721

Dated 21/6/22

Copy submitted to ADM( Gen), ADM(Rev), CDMO Angul, Sub-collector Athamallik and Medical Officer, Kishorenagar/Handapa, BPM Kishorenagar for information and necessary action.

Tahasildar, Kishorenagar

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Tahasildar, Kishorenagar  
28/6/22



- 26 -

ANNEXURE - G/g

**OFFICE OF THE BLOCK PUBLIC HEALTH OFFICER**  
CHC R. K. NAGAR, ANGUL.  
(BLOCK PROJECT MANAGEMENT SUPPORT UNIT)  
E-mail: [rknagarbpmu1@gmail.com](mailto:rknagarbpmu1@gmail.com) Phone: 06763-257146



Letter No: 602

Date: 22.06.22

To

The Tahasildar & Executive Magistrate, Kishorenagar.

Sub:- Submission of information regarding new incidence of diseases, if any, that can be solely attributed to Handapa railway siding project.

Ref:- Your Office Memo No 1719 dated 21/06/2022.

Sir,

With reference to the letter no and subject cited above I am to inform you that no incidence of diseases other than COVID-19, has been reported during the months of October & November 2021, at Village- Gundurimunda & Handapa, located at Ps- Handapa, that can be solely attributed to operation of Handapa railway siding project.

This is for favour of your kind information and necessary action.

Yours faithfully

*[Signature]*  
22/06/22

Block Public Health Officer  
CHC R. K. Nagar  
DIST- ANGUL

Memo No 603 Date 22.06.22

Copy submitted to the CDM & PHO, Angul for favour of kind information and necessary action.

*[Signature]*  
22/06/22

Block Public Health Officer  
CHC R. K. Nagar  
B P H O  
CHC, R. K. Nagar  
DIST- ANGUL

True Copy Attested

*[Signature]*  
Tahasildar, Kishorenagar  
28/4/22

**Inspection Report of  
M/s. Handapa Railway Siding**

**At-Handapa Railway Station, Handapa, Tahsil: Kishorenagar, Dist-Angul**

In response to the order of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata dtd.19.04.2022 in OA No.37/2022/EZ-Predeep Kumar Behera & Ors Vs. State of Odisha & Ors. and in pursuance to the order issued by the Member Secretary, SPCB, Odisha vide letter no.7559, dt.29.04.2022, Railway Siding at Handapa Railway Station, Handapa, Tahsil: Kishorenagar in the district of Angul was inspected on dt.07.05.2022 to verify the operational status of the unit. Station Manager, Handapa Railway Station was present during the visit.

**Background:**

1. The unit has obtained Consent to Establish from the Board vide letter No.1234, dt.16.10.2019 for the establishment of railway siding at Handapa Railway Station, Handapa, Tahsil: Kishorenagar, Dist-Angul for Stacking and Transporting of coal - 80000 Metric Tonnes/Month.
2. Consent to Operate was accorded by the Board vide letter No.1007, dtd.30.03.20221 for Railway Siding for Stacking and Transporting of coal - 80000 Metric Tonnes/Month valid up to 31.03.2024.
3. Public complaint was filed by Pradeep Kumar Behera, Chairman, Maa Maheswari Anchalika Kshyatigrasta Prajasangha, handapa and others on dt.01.11.2021 against the railway siding regarding air and water pollution.
4. Inspection of the railway siding was conducted on 25.11.2021 and Ambient Air Quality Monitoring and water sample collection was conducted on dt.29.11.2021 in connection with public complaint.
5. Based on inspection report, show cause notice was issued to the Railway Siding vide Board's letter No.3585, dtd.30.11.2021 for non-compliances observed during inspection.
6. After receipt of reply from railway authority vide their letter dt.14.12.2021, railway siding was again inspected on 16.12.2021 to verify the compliance status of points raised in show cause notice issued by the Board.
7. Based on inspection report, Board has revoked the Consent to Operate to railway siding vide letter No.1007, dt.30.03.2021 and further directed to close down the operation of the railway siding till removal of the defects pointed out in the show cause notice to the satisfaction of this Board vide letter No.3902, dt.24.12.2021.

**Observations on the day of inspection:**

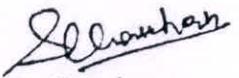
1. During visit, railway siding was observed to be not in operation, no loading or handling of coal was observed at the railway siding area. No coal was stacked over

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Tahasildar, Kishorenagar  
26/4/22

the platform of railway siding except coal deposition on carpet area of the platform.

2. It was verified from the records available with Station Manager, Handapa Railway Station that last rake for coal from railway siding was placed and loaded on 24.11.2021 and despatched on 25.11.2021 at 5:55AM.
3. It was observed that about 150-200 tonne of coal stacked at easternmost side of the railway siding beyond platform area of railway siding. No coal stacking in other area near railway siding was observed during inspection except carpet coal on an area at southern side of the railway siding beyond platform area.
4. No further development/improvement in non-compliances/points mentioned in show cause notice issued by the Board vide letter No.3585, dt.30.11.2021 was noted during inspection.



Er. C. S. Chauhan  
Dy. Env. Engineer

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Tahasildar, Kishorenagar  
28/11/21

Annex-I/g

**Inspection Report of  
M/s. Handapa Railway Siding**

At-Handapa Railway Station, Handapa, Tahsil: Kishorenagar, Dist-Angul

Railway siding at Handapa Railway Station, Handapa, Tahsil: Kishorenagar in the district of Angul was inspected on dt.25.11.2021 to attend the public complaint filed by Pradeep Kumar Behera, Chairman, Maa Maheswari Anchalika Kshyatigrasta Prajasangha, handapa and others on dt.01.11.2021 against the railway siding regarding air and water pollution. During visit compliance status of conditions stipulated in the CTO order was also verified. Ambient Air Quality Monitoring and water sample collection was conducted on dt.29.11.2021. Station Manager, Handapa Railway Station was present during the visit and monitoring.

**Consent Status:**

1. The unit has obtained Consent to Establish from the Board vide letter No.1234, dt.16.10.2019 for the establishment of railway siding at Handapa Railway Station, Handapa, Tahsil: Kishorenagar, Dist-Angul for Stacking and Transporting of coal - 80000 Metric Tonnes/Month.
2. Consent to Operate was accorded by the Board vide letter No.1007, dtd.30.03.20221 for Railway Siding for Stacking and Transporting of coal - 80000 Metric Tonnes/Month valid up to 31.03.2024.

**Observations on the day of inspection:**

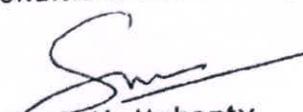
1. During visit on both days, railway siding was observed to be not in operation, no loading or handling of coal was observed at the railway siding area on either days. No coal was stacked over the platform of railway siding except coal deposition on carpet area of the platform. However, stacking of coal was observed at two places beyond platform of railway siding, about 500-600 tonne of coal in the easternmost side of the railway siding and about 700-800 tonne of coal in the southern side of the railway siding.
2. Boundary wall of height about 9ft using concrete slabs has been provided along southern side of the railway siding area. Screen barrier using synthetic cloth and bamboo as support was also being provided above boundary wall to prevent fugitive dust emission. Screen barrier were provided in parts (about 100m) only along the boundary wall.
3. Along northern side of the railway siding, no such provision of boundary wall/ screen barrier/green barrier was provided. Railway authority may be asked to provide boundary wall and barrier along other side near to the habitation area.
4. No fixed type water sprinkling arrangements have been provided at the siding to control fugitive dust emission during coal handling. However, two tractor mounted water tanker (3KL each) were found to be engaged at the railway siding for water sprinkling on platform and approach roads.

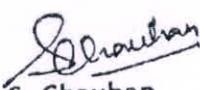
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 Tahasildar, Kishorenagar  
 26/11/21

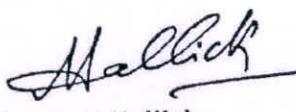
5. Plantation along boundary wall of railway siding has been done, however, plantation along approach has not been done.
6. Dust deposition was observed on the approach and internal roads of the railway siding.
7. It was observed that approach road from railway over bridge (ROB) to the railway siding which is about 900m is damaged at some places.
8. No measures have been taken to prevent dust deposition in crop fields and human habitation located adjacent to the approach road. Railway authority may be asked to clean approach and internal roads on regular basis to avoid dust emission during plying of vehicles. Drain along approach road may be provided to check flow of dust into adjoining areas during monsoon or water sprinkling.
9. No surface run-off collection, treatment, disposal/reuse system has been provided at the railway siding. Although there was no wastewater discharge from siding or coal stacked areas to nearby water bodies or open areas observed during inspection, but there is possibility of flowing of contaminated surface runoff into nearby nallah/open areas during monsoon period.
10. On 29.11.2021, Ambient Air Quality (AAQ) monitoring was conducted at in front of foot over bridge and water sample was collected from the Tarini Nallah which is flowing at about 20m away in the southern side of the railway siding. Analysis report of AAQ monitoring and water sample is enclosed separately.

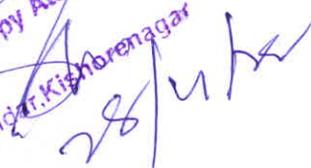
**Recommendation:**

The overall environmental compliances were not satisfactory. The aforesaid observation can be termed as sheer negligence on the part of the unit towards control of pollution. Action may be initiated against the railway siding for violating the consent conditions and causing environmental pollution.

  
Er. S. N. Mohanty  
Asst. Env. Engineer

  
Er. C. S. Chauhan  
Asst. Env. Engineer

  
Dr. A. K Mallick  
Regional Officer

True Copy Attested  
Tahasildar, Kishorenagar  


- 31 - Annexure - J/2

Annexure  
J/2

E-mail: [rospcb.angul@ospcbboard.org](mailto:rospcb.angul@ospcbboard.org)  
Website: [www.ospcbboard.org](http://www.ospcbboard.org)



**OFFICE OF THE REGIONAL OFFICER  
STATE POLLUTION CONTROL BOARD, ODISHA  
(DEPARTMENT OF FOREST & ENVIRONMENT, GOVT. OF ODISHA)  
Plot No. S-3/3, Industrial Estate, Hakimpada, Angul-759143**

No. 3902 /RS/ROSPCB/AGL/09/2018-19

By Regd. Post/E-mail

Date: 24.12.2021

**REVOCATION OF CONSENT TO OPERATE AND ISSUANCE OF DIRECTION OF CLOSURE  
UNDER SECTION 31A OF THE AIR (P&CP) ACT-1981 AND SECTION OF 33A OF WATER  
(P&CP) ACT-1974 & AMEMDED THEREAFTER**

WHEREAS, you are operating a Railway Siding for Stacking and Transportation of Coal of capacity 80,000 MT/Month At/PO: Handapa, Tahasil: Kishorenagar, Dist: Angul in the name and style of M/s. Handapa Railway Siding of East Coast Railway (Sambalpur Division). Consent to operate (CTO) has been granted up to 31.03.2024, subject to strict compliance of consent conditions;

AND WHEREAS, your railway siding was inspected by the officials of Regional Office, SPCB, Angul, Odisha on 25.11.2021 and 29.11.2021 to attend a public complaint filed against your Railway Siding and to verify the compliance status of conditions stipulated in CTO order. Several non-compliances were observed during inspection based on which show cause notice was issued against Railway Siding vide Board's letter No.3585, dt.30.11.2021.

AND WHEREAS, this office has received your reply to the show cause notice on dt.14.12.2021 and again inspected your railway siding on dt.16.12.2021 to verify the compliance status. During inspection it was observed that no significant steps were taken against the issues raised in show cause notice (copy of IR is enclosed for your reference).

NOW THEREFORE, by virtue of the power conferred under Sub-section 4 of Section 21 of the Air (P&CP) Act, 1981 and Section 27 of the Water (P&CP) Act, 1974 as amended thereafter, the competent authority in the State Pollution Control Board, Odisha do hereby revoke the Consent to Operate issued in favour of your railway siding vide letter No.1007, dt.30.03.2021 and further direct you under Section 31A of the Air (P&CP) Act, 1981 and Section 33A of the Water (P&CP) Act, 1974 to close down the operation of the railway siding till removal of the defects pointed out in the in show cause notice to the satisfaction of this Board. Action taken in this matter may please be reported to the undersigned forthwith or reference in case you fail to comply with our direction, appropriate legal action as deemed proper shall be initiated against you without giving further notice.

By order of the Board

*Hallick*  
24-12-21  
Regional Officer  
Regional Officer  
State Pollution Control Board  
Page 1 of 2

True Copy Attested  
Tahasildar, Kishorenagar  
*rs/ah*

To

The Commercial Inspector, Handapa Rly. Station  
M/s. Handapa Railway Siding,  
At - Handapa Railway Station, Handapa, Tahasil-Kishorenagar,  
Dist - Angul-759126, Odisha

Memo No. 3903, Dt. 24.12.2021

Copy forwarded to the Member Secretary, State Pollution Control Board, Odisha, Bhubaneswar for kind information.

*Mallik*  
24-12-21  
Regional Officer  
Regional Officer

State Pollution Control Board  
ANGUL

Memo No. 3904, Dt. 24.12.2021

Copy forwarded to the Collector and District Magistrate, Angul for kind information and necessary action. He is requested to ensure the closure direction of the unit forthwith.

*Mallik*  
24-12-21  
Regional Officer  
Regional Officer

State Pollution Control Board  
ANGUL

Memo No. 3905, Dt. 24.12.2021

Copy forwarded to the Superintendent of Police, Angul for kind information and necessary action.

*Mallik*  
24-12-21  
Regional Officer  
Regional Officer

State Pollution Control Board  
ANGUL

Memo No. 3906, Dt. 24.12.2021

Copy forwarded to the Sub-Collector, Athmallik, Angul for kind information and necessary action.

*Mallik*  
24-12-21  
Regional Officer  
Regional Officer

State Pollution Control Board  
ANGUL

Memo No. 3907, Dt. 24.12.2021

Copy forwarded to the Dy. Director of Mines, Talcher, Angul for kind information and necessary action. He is requested to cancel the permission of the railway siding and ensure closure direction forthwith.

*Mallik*  
24-12-21  
Regional Officer  
Regional Officer

State Pollution Control Board  
ANGUL

Memo No. 3908, Dt. 24.12.2021

Copy forwarded to the Tahsildar, Kishorenagar, Angul for kind information and necessary action. He is requested to ensure closure direction of the unit forthwith.

*Mallik*  
24-12-21  
Regional Officer  
Regional Officer

State Pollution Control Board  
ANGUL

O/C

True Copy Attested  
Tahsildar, Kishorenagar  
*[Signature]*

A

-33-

Annexure - K/2



# MM LOGISTICS

ANNEXURE - K/2

Date: 20<sup>th</sup> June 2022

To  
The Collector & District Magistrate  
Angul District, Odisha

Sub: - Regarding Coal Loading & Unloading activities at Handapa Railway Siding.  
Ref.: - Railway Notice No.C/SBP/Frt/HNPA/GS/Corres/21 Dated 29.11.2021  
OSPCB Show Cause Notice 3585/RS/ROSPCB/AGL/09/2019-20 Dated 30.11.2021

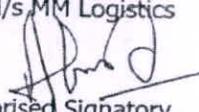
Honourable Sir,

In reference to the subject cited above and subsequent notices from Railway to our sister concern M/s Alps Mining Services & OSPCB to Railway, we hereby confirm that NO Loading & Unloading activities has been done after dated 29.11.2021 by our aforesaid company for any party in Handapa Railway Siding. Further the last rake was loaded on dated 26.11.2021 from the siding and then 1047 MT has been left in the siding on account of M/s Alps Mining Services due to closure of the siding.

This is for your kind information please.

Thanking & Regards,

Yours Faithfully,  
For M/s MM Logistics

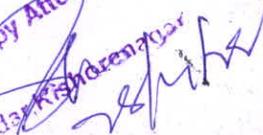
  
Authorised Signatory

- Encl.: 1) Copy of Notice issued by Railway to M/s Alps Mining Services, Sambalpur  
2) Show Cause notice issued by OSPCB to Divisional Railway, Sambalpur  
2) Statement of account of Coal Incoming by road & Outgoing by Rail

**AT-BUDHARAJA, BESIDE HOTEL GRAND SIBA, PO/DIST-SAMBALPUR, PIN-768004, ODISHA**

**E: Info@mmlogistic.co**

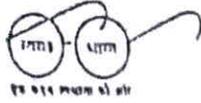
**PAN: ABMFM1277C GSTIN: 21ABMFM1277C1ZL**

True Copy Attested  
Tahasildar, Sambalpur  


-34-



पूर्व तट रेलवे/ East Coast Railway  
सम्बलपुर मंडल/ Sambalpur Division



कार्यालय/Office of the  
मंडल रेल प्रबंधक (वाणिज्य)  
Divisional Railway Manager (Comml)  
सम्बलपुर, Sambalpur  
Dt:29.11.2021

संख्या/No.C/SBP/Fr/HNPA/GS/Corres/21

To  
M/s ALPS Mining Services  
OCL, Approach Road  
At:- Rajgangpur  
Sundergarh:- 770017

Sub:- Notice for closure of Handapa Goods shed for coal Loading/unloading  
in case of dumping of coal on private lands near Handapa Goods Shed.

Residents of Handapa have submitted their grievance regarding pollution caused by  
dumping of coal on private lands near Handapa goods shed prior to it's railway dispatch.

You are hereby advised to stop the aforesaid practice of dumping of such coal on  
private lands which are brought for the purpose of Railway dispatch.

In case of non-adherence to the guidelines contained herein, handling of coal at  
Handapa Goods shed will not be permitted w.e.f 06.12.2021.

*S.S. Nayak*  
29.11.21  
(S.S.Nayak)

Sr.Divisional Commercial Manager  
East Coast Railway, Sambalpur

- Copy to  
1) PS to DRM for kind information of DRM/SBP please..  
2) Sr.DCM/SBP for information please.  
3) SMR/HNPA. & sectional CCI for information & necessary action.

*etc*

*Received  
on 27 30/11/21  
[Signature]*

Goods Corres | 373

True Copy Attested  
Scanned by CamScanner  
Tahasildar, Kishorekanta  
*[Signature]*

- 35 -

E-mail: [rospcb.angul@ospceboard.org](mailto:rospcb.angul@ospceboard.org)

Website: [www.ospceboard.org](http://www.ospceboard.org)



**OFFICE OF THE REGIONAL OFFICER  
STATE POLLUTION CONTROL BOARD, ODISHA**  
DEPARTMENT OF FOREST & ENVIRONMENT, GOVT. OF ODISHA)  
Plot No. S-3/3, Industrial Estate, Hakimpada, Angul-759143

By Regd. Post/E-mail

No. 3585 /RS/ROSPCB/AGL/09/2019-20

Date: 30.11.2021

**SHOW CAUSE NOTICE UNDER SECTION 31(A) AIR (P&CP) ACT-1981 AND  
SECTION of 33 (A) OF WATER (P&CP) ACT-1974 & AMEMDED THEREAFTER**

WHEREAS, you are operating a Railway Siding for Stacking and Transportation of Coal of capacity 80,000 MT/Month At/PO: Handapa, Tahasil: Kishorenagar, Dist: Angul in the name and style of M/s. Handapa Railway Siding of East Coast Railway (Sambalpur Division). Consent to operate (CTO) has been granted up to 31.03.2024, subject to strict compliance of consent conditions;

WHEREAS, your railway siding was inspected by the officials of Regional Office, SPCB, Angul, Odisha on 25.11.2021 and 29.11.2021 to attend a public complaint filed against your Railway Siding and to verify the compliance status of conditions stipulated in CTO order. From Inspection report following non-compliances were observed;

- a) No fixed water sprinkling arrangements have been provided at the siding to control fugitive dust emission during coal handling.
- b) Plantation along approach road has not been done.
- c) Boundary wall/ screen barrier/green barrier provided along one side of the railway siding was not of adequate height. And no such barrier was provided along other side of the railway siding near to habitation.
- d) No surface run-off collection, treatment, disposal/reuse system has been provided at the railway siding to prevent water contamination in the nearby water bodies.
- e) Coal was stacked at two locations beyond platform of the railway siding.
- f) Dust deposition was observed on the approach and internal roads of the railway siding.
- g) Approach road was damaged at some places. No measures have been taken to prevent dust deposition in crop fields and human habitation located adjacent to the approach road.

AND WHEREAS, non-compliances mentioned above reflects that you have failed to control pollution created by your railway siding and also failed to comply the consent conditions and provisions of section U/S 25 & 33A of Water (PCP) Act, 1974 and U/S. 21 & 31A of the Air (PCP) Act, 1981 and rules framed there under;

True Copy Attested

Tahasildar, Kishorenagar  
28/11/21

- 36 -

RAKF

NOW THEREFORE, by virtue of the power conferred under section 31A of the Air (P&CP) Act, 1981 and 33A of Water (P&CP) Act, 1974 as amended thereafter, the competent authority in the State Pollution Control Board, Odisha do hereby direct you to take immediate temporary shutdown of the Railway Siding and carry out rectification/compliance to remove above lapses and also you are required to show cause under section 33A of the Water (PCP) Act, 1974 and Sec-31 A of the Air (PCP) Act, 1981 as amended thereafter and Rules framed there under within 15 (fifteen) days from the date of issue of this notice as to why consent to operate granted to your industry shall not be revoked, failing which appropriate action shall be taken against your unit. If you are interested for personal hearing, the same may be indicated in your reply.

By order of the Board

*Hallik*  
30-11-2021

Regional Officer  
Regional Officer

State Pollution Control Board  
ANGUL

To

The Commercial Inspector, Handapa Rly. Station  
M/s. Handapa Railway Siding,  
At - Handapa Railway Station, Handapa, Tahasil-Kishorenagar,  
Dist - Angul-759126, Odisha

Memo No. 3586, Dt. 30.11.2021

Copy forwarded to the Member Secretary, State Pollution Control Board, Odisha, Bhubaneswar for kind information.

*Hallik*  
30-11-2021

Regional Officer

Memo No. 3587, Dt. 30.11.2021

Copy forwarded to the Collector and District Magistrate, Angul for kind information.

*Hallik*  
30-11-2021

Regional Officer

Memo No. 3588, Dt. 30.11.2021

Copy forwarded to the Dy. Director of Mines, Talcher, Angul for kind information and necessary action.

*Hallik*  
30-11-2021

Regional Officer

Memo No. 3589, Dt. 30.11.2021

Copy forwarded to the Sub-Collector, Athmalik, Angul / Tahasildar, Kishorenagar, Angul for kind information and necessary action.

*Hallik*  
30-11-2021

Regional Officer

True Copy Attested

Tahasildar, Kishorenagar  
*26/11/21*

the Air  
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OUTGOING BY RAIL FROM HANDAPA RAILWAY SIDING

RAKE SR.NO	RAKE LOADING DATE	R.R NUMBER	R.R DATE	DISPATCH QTY.
1	04-10-2021	461000001	05-10-2021	3917.400
2	06-10-2021	461000002	17-10-2021	3383.400
3	07-10-2021	461000003	09-10-2021	4045.000
4	08-10-2021	461000004	09-10-2021	3947.400
5	09-10-2021	461000005	10-10-2021	3232.500
6	11-10-2021	461000006	12-10-2021	3396.300
7	13-10-2021	461000007	14-10-2021	3445.000
8	17-10-2021	482000001	19-10-2021	3814.800
9	19-10-2021	461000008	20-10-2021	3945.600
10	19-10-2021	461000009	21-10-2021	4035.400
11	21-10-2021	481000001	23-10-2021	4033.000
12	26-10-2021	482000002	28-10-2021	3893.000
13	29-10-2021	482000003	31-10-2021	4009
14	30-10-2021	482000004	01-11-2021	3877.1
15	31-10-2021	4610000010	01-11-2021	4007
16	02-10-2021	461000011	03-11-2021	4168
17	04-10-2021	482000005	06-11-2021	3901.6
18	06-11-2021	482000006	08-11-2021	4038
19	07-11-2021	461000012	08-11-2021	4073.1
20	10-11-2021	482000007	12-11-2021	3750.8
21	11-11-2021	441000001	13-11-2021	3821.6
22	12-11-2021	461000013	14-11-2021	3942.7
23	13-11-2021	482000008	15-11-2021	3772
24	15-11-2021	481000002	17-11-2021	4209
25	16-11-2021	461000014	17-11-2021	4354.9
26	17-11-2021	461000015	19-11-2021	4100.6
27	18-11-2021	461000016	20-11-2021	3900.4
28	20-11-2021	482000009	23-11-2021	3803.6
29	21-11-2021	461000017	22-11-2021	3971.4
30	22-11-2021	481000003	24-11-2021	3953.9
31	24-11-2021	4820000010	26-11-2021	3975.2

Total No. of Rake-31

Dispatch Qty- 120718.700

True Copy Attested

Tahasildar, Kishorenapur  
28/11/21

INCOMING COAL BY-ROAD AT HANDAPA SIDING

SL NO.	PARTY NAME	PERMIT NO.	PERMIT DATE	PERMIT QTY	LIFTED QTY
1	ALPS MINING SERVICES	I92104379	29.09.2021	8000.000	8000.000
2		I92104378	29.09.2021	8000.000	8000.000
3		I102100101	01.10.2021	4000.000	3975.250
4		I102100629	05.10.2021	4000.000	3989.820
5		I102100631	05.10.2021	4000.000	3971.890
6		I102101601	08.10.2021	4000.000	4000.000
7		I102101592	08.10.2021	8000.000	8000.000
8		I102102207	11.10.2021	4000.000	3980.710
9		I102102208	11.10.2021	4000.000	3985.840
10		I102102205	11.10.2021	5000.000	4996.100
11		I102103976	20.10.2021	4000.000	4000.000
12		I102103922	20.10.2021	4000.000	4000.000
13		I102104391	22.10.2021	10000.000	10000.000
14		I102104414	22.10.2021	10000.000	10000.000
15		I102104797	25.10.2021	4000.000	4000.000
16		I102105368	27.10.2021	4000.000	4000.000
17		I112100050	01.11.2021	8000.000	8000.000
18		I112100188	02.11.2021	2000.000	2000.000
19		I112101891	10.11.2021	6000.000	6000.000
20		I112102485	13.11.2021	3500.000	3500.000
21		I112102484	13.11.2021	7500.000	7500.000
22		I112102724	14.11.2021	4000.000	4000.000
23		I112101151	07.11.2021	2000.000	1866.180
				122000.000	121765.790

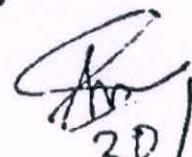
True Copy Attested  
Tahasikhar, Kishorenagar  
28/11/21

Maa Maheswari Khyelpancha  
Baya Sangha Samstha

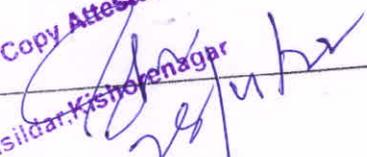
Sub: Convey of SDCM, ECR Railway to  
Alps Mining Service

Sir, It is to convey you that a letter has been  
communicated to Alps Mining Service from ECR  
Railway on 29/11/21 that checking of  
compliance suggested in letter C/SBP/HWA/GS/  
Cecce/21 till 6th Dec 21. Railways have  
written in case of any non-adherence  
since 6/12/21. Railways will not permit the same

Yours faithfully

  
30/12/21  
TAHASILDAR  
KISHORENAGAR

True Copy Attested

  
Tahasildar, Kishorenagar

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ANNEXURE - M/G



COLLECTORATE, ANGUL || ଜିଲ୍ଲାପାଳଙ୍କ କାର୍ଯ୍ୟାଳୟ, ଅନୁଗୋଳ  
DISTRICT JUDICIAL SECTION, ANGUL  
ଜିଲ୍ଲା ନ୍ୟାୟିକ ଉପବିଭାଗ, ଅନୁଗୋଳ



Telephone: 06764-230567(O)/ 230234(R)/230685(F) || Website: [www.angul.nic.in](http://www.angul.nic.in) E-mail: [dm-angul@nic.in](mailto:dm-angul@nic.in)  
(E-mail: [judicialangul@gmail.com](mailto:judicialangul@gmail.com))

Letter No: 498 /File No: \_\_\_\_\_

Date: 25-03-22

From

**Shri Siddharth Shankar Swain, IAS,**  
Collector & District Magistrate, Angul.

To

The senior divisional commercial manager  
East coast railway,  
Sambalpur.

Sub: -

Suspension of permission of operation of Railway Siding Project at Handapa

Sir,

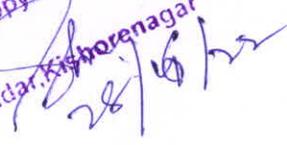
In inviting a reference to the letter on the subject cited above, I am to bring to your notice that Office of SPCB, Angul had noted several lapses/non-compliances during their inspection at your railway siding project at Handapa, which had already been communicated to you vide order No.3902/RS/ROSPCB/AGL/09/2018-19 by office of SPCB Angul.

Hence, the permission of operation of railway siding project is temporarily suspended, till all the compliances are met to the satisfaction of SPCB, Angul.

This is for your information and necessary action.

Yours faithfully,

  
Collector & District Magistrate,  
Angul.

True Copy Attested  
Tahasildar, Kishorenagar  




# VAKALATNAMA

IN THE COURT OF **THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA**  
Case No.: D.A. No. 37/2022/EZ /20

Between Pradeep Ku. Behera & Others Complaint/Plaintiff/Petitioner/ Respondent  
Versus  
State of Odisha & Ors Opp. Accused/Defendent/Party / Respondent

Know all men by these presents, that by this Vakalatnama,  
I/We Collector & District Magistrate, Angul  
AT/PO/PS/Dist - Angul (Odisha), Pin- 759122 represented by  
Sri Siddharth Sankar Swain, aged about 31 years  
Sl. - Sri Subash Chandra Swain

Petitioner / Plaintiff / Defendant / Respondent / Opposite Party in the aforesaid case do hereby appoint and retain  
Saswata Pattnaik, Advocate, state of Odisha  
Advocate (s) to appear for me / us in the above case and to conduct and prosecute (or defend) the same and all proceedings that may be taken in respect of any applications connected with the same of any decree or order passed therein including all applications for return of documents or receipts of any money that may be payable to me/us in the said case and also in application for review in appeal(s) under the Odisha High Court order and any application for leave to appeal to Supreme Court. I/We authorise my/our advocate (s) to admit any compromise lawfully entered in the said case.

Dated Dated the 20  
Received from the Executant (S), Satisfied that  
he/she/they is / are party / parties and accepted.  
I hold no brief for the other side.

ADVOCATE  
Accepted as above

ADVOCATE  
Accepted as above

ADVOCATE  
Accepted as above

ADVOCATE  
Accepted as above

Siddharth S. Swain  
**Collector & District Magistrate**  
**Angul**  
Signature of the Executant(s)

ADVOCATE

ADVOCATE